(27)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM							
	PRESENT: SHRI Ch. M	OHD SHARIEF TARIQ, MEMBER-J	UDICIAL				
APPLICATION NUMBER PETITION NUMBER NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) UNDER SECTION		: CA/62/IB/2017 : CP/597/IB/2017 : V. NAGARAJAN (RESOLUTION PROFESSIONAL) : V. ANBALAGAN & 8 OTHERS : 9 RULE 6					
				S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
						REPRESENTATION BY WHOM	
					Pandeop Kornar	Respondente 1 to 5	
					Revoltion. Vidya on Mil: King & Poutrily	Resp. 8	Mohr.
	R SUBRAMANIA	Appli con	R Salma				

CA/62/IB/2017

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ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that he is making compliance with the order dated 08.01.2018 and shall file an affidavit in compliance through Mr. V. Anbalagan, i.e., one of the suspended Directors. Mr. V. Anbalagan is directed to file an affidavit of compliance by tomorrow. Put up on 11.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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